allotment of flats in Narela. However, the DDA has been able to dispose of 1172 flats to the Delhi Police at a cost of Rs. 85.54 crore and another 1372 Nos. EHS flats to the Punjab Migrants on hire purchase basis and a sum of Rs. 6.82 crores has been received from them as an initial amount. The rest is to be realized in instalments. DDA has also floated two special schemes in 2002 and 2003 and disposed of 1429 flats in Narela.

## **Urban Commuting System for Chennai**

- 860. SHRI G.K. VASAN: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:
- (a) whether an urban commuting system on the lines of Delhi Metro has been proposed for Chennai city;
  - (b) if so, the details thereof; and
  - (c) the State Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) There is no proposal the Government of India at present for Urban Commuting System for Chennal city on the lines of Delhi Metro.

(b) and (c) Do not arise.

## Malfunctioning of lifts and elevators

- 861. SHRI VIJAY J. DARDA: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:
- (a) whether Government are aware of the increasing incidence of malfunctioning of the lifts/elevators in public buildings, especially in hospitals, where fatal accidents have occurred due to negligence in maintenance;
- (b) if so, how many such accidents happened in public places in Delhi during the last two years and whether any study has been conducted to find out the causes; and
- (c) if so, the remedial measures being adopted to eliminate lifts getting stuck in the hospitals endangering lives of the patients?